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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(CAA) No.450/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> September 2017, 10.30 A.M

Name of the Company		Tega Industries Limited.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SAILENDRA KUMAR TIWARI

2. PRATIK BAID (GA)

3. TAPAS K. DAS  
ASSISTANT DIRECTOR

} for Applicants/  
Petitioner

Sailendra Kumar Tiwari  
12/9/17

RD(CA)  
MCA

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MCA  
12/9/17

**ORDER**

Ld. Lawyers on behalf of the applicant are present. Shri Tapas Kumar Das, Asstt. Director, RD(ER) MCA is also present.

Ld. Lawyer appearing on behalf of the parties prayed for two days' time to file his affidavit for the proof of service upon the respondents in compliance of the earlier order. The representative of the Regional Director is also present. He prayed for two weeks' time to file his reply. The Regional Director is allowed two weeks' time to file his reply.

Fixed on 14.9.2017.

*Sd/-*

MANORAMA KUMARI  
MEMBER(J)